

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013 and**  
**Appeal No. 163 of 2013**

**Dated : 18<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Power Transmission Corporation of  
Uttrakhand Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Sitesh Mukherjee**  
**Mr. Sarul Jain**  
**Mr. Aditya Mathur for R.1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for UERC**

**Appeal No. 163 of 2013**

**Power Transmission Corporation of  
Uttrakhand Ltd. .... Appellant(s)**  
**Versus**

**Uttrakhand Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sitesh Mukherjee**  
**Mr. Sarul Jain**  
**Mr. Aditya Mathur**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R.2**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for UERC**

**ORDER**

Mr. Sitesh Mukherjee and Mr. Buddy A. Ranganadhan, the learned counsel for the Respondents in Appeal Nos. 128 & 129 2013 have finished their arguments.

We have heard Mr. Sitesh Mukherjee, the learned counsel for the Appellant in Appeal No. 163 of 2013 and he has also filed his written notes.

Post the matter for the rejoinder submissions in Appeal Nos. 128 & 129 of 2013 and for reply in Appeal No.163 of 2013 on **06.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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